

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

CP No.83/2017
in
OA No.4167/2013

New Delhi, this the 18th day of January, 2018

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

Sudhir, Age-24 years
Roll No.2201066262
S/o Shri Mahavir
R/o Near Sher Singh Public School
Sonepat Road, Gohana
Haryana

... Applicant.

(By Advocate: Shri Sachin Chauhan)

Versus

1. Shri Aashim Khurana
Chairman
Staff Selection Commission
Block No.12, CGO Complex
Lodhi Road, New Delhi -3.
2. Shri Binod Kumar Singh
Secretary
Ministry of Home Affairs
Govt. of India
North Block
New Delhi -1.

... Respondents.

(By Advocate: Shri S.M.Arif)

Order (Oral)

By HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

Heard learned counsel for the parties and perused the record.

2. On perusal of the compliance affidavit filed by the respondent no.1 it is revealed that respondent no.1 has complied the order of this Tribunal.

3. Learned counsel for the petitioner submitted that though the respondents have complied the order of this Tribunal but the petitioner has been posted at Bangalore instead of Chandigarh. The posting at a particular place has no bearing with the CP. Therefore, this CP is closed. Notices are discharged. Regarding his posting, the petitioner is at liberty to approach the appropriate legal forum, as per law.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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